

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-555(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.11.2017**

**NAME OF THE COMPANY: Sh. Reetesh Shukla Vs. Technopak Advisors
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

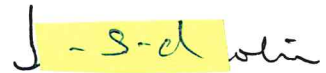
Present: None

ORDER

Present none. Notice to the petitioner through counsel as well as to the
respondent returnable on 11th December, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**